COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1085 OF 2018 IN DFR NO. 2307 OF 2018

Dated: 08th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab Energy Development Agency (PEDA) Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aadil Singh Boparai

Mr. Gulabh Singh Mr. Sunil Chaudhary

Counsel for the Respondent(s) : Mr. Avinash Menon for R-1

Mr. Aniket Jain for R-2

Ms. Swapna Seshadri for R-3

ORDER IA NO. 1085 OF 2018

The learned counsel appearing for Respondent Nos.1 & 2 submitted that they are filing reply to the instant IA for condoning the delay in filing the Appeal during the course of the day.

Submissions made by learned counsel appearing for Respondent Nos.1 & 2, as stated above, are placed on record.

List this matter on <u>23.10.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member